ITEM NO.133

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No. 12/2023 IN CP No. 07/ALD/2023

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	**MS. SWARNLATA GUPTA V/S M/S DIVYANAND SPRITUAL FOUNDATION & ORS.**
UNDER SECTION	**241/242 OF COMPANIES ACT, 2013**

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-

(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)